

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated, Guwahati, the 24<sup>th</sup> January, 2025.

It is for information to all concerned that, the Judicial Officers having spouses serving in the same station, not to record remarks as Reporting Authority in the ACR of his/her spouse and forward the same to the Registry for doing the needful.

By Order,  
Sd/- Chatra Bhukhan Gogoi,  
**REGISTRAR (VIGILANCE)**

**Memo No.** HC.VII-114/2023/505-514/A dated 24.01.2025.

**Copy to:-**

1. The Director Judicial Academy, Assam.
2. The L.R-cum-Secretary to the Govt. of Assam, Judicial Department.
3. The Member Secretary, Assam State Legal Services Authority.
4. The District & Sessions Judge,  
Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Baksa, Mushalpur/ Barpeta/  
Bajali, Pathsala/ Dhubri/ South Salmara-Mankachar, Hatsingimari/ Bongaigaon/ Chirang,  
Kajalgaon/ Goalpara/ Kokrajhar/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/  
Biswanath/ Lakhimpur, North Lakhimpur/ Dhemaji/ Tinsukia/ Dibrugarh/ Sivasagar/  
Jorhat/ Majuli/ Golaghat/ Nagaon/Hojai, Sankardev Nagar/ Morigaon/ Karbi Anglong,  
Diphu/ West Karbi-Anglong, Hamren/ Dima Hasao, Haflong/ Cachar, Silchar/ Sribhumi /  
Hailakandi/ Charaideo, Sonari.
5. The Principal Judge, Family Court,  
Kamrup (M), Guwahati, No. 1, 2 & 3, Nalbari, Barpeta, Dhubri and Cachar.
6. The Registrar, Gauhati High Court,  
Kohima Bench, Kohima /Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun. You are  
requested to circulate the notification amongst the Judicial officers of your state.
7. The Registrar General, Gauhati High Court, Guwahati, for information.
8. The Registrar (Administration/Judicial), Gauhati High Court, Guwahati, for information.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,  
Guwahati, for information.
10. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati, for information.

*(The list of Officers hereinabove is not necessarily in order of seniority.)*

  
24/1/2025  
**REGISTRAR (VIGILANCE)**